

Sl. No. 38/25

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, FINANCE CENTRE,
3RD FLOOR, NEW TOWN, KOLKATA

Original Application No. 133 Of
2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents



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05 FEB 2025

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..... Applicants

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..... Respondents



**COUNTER AFFIDAVIT OF BEHALF OF THE APPLICANTS NO.
1 & 2 TO THE AFFIDAVIT FILED BY THE RESPONDENT NO.
5/ THE DISTRICT MAGISTRATE , BIRBHUM.**

I, Serajul Islam, son of Nurul Islam, aged about 25 years, by faith - Muslim, by occupation - Social worker, residing at Vill - Natungram, Ward No.12, Nalhati M, P.O & P.S - Nalhati, Dist - Birbhum, West Bengal - 731243, do hereby solemnly affirm and state as follows :-

1. I am the authorized representative in the instant proceeding and the authorized representative of applicant No 2. I am well acquainted and fully conversant with the

05 FEB 2025



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fact of circumstances of the case . I am competent to make, affirm and swear the instant affidavit for myself and on his behalf .

2. That I was served a copy of Affidavit filed on behalf of the respondent no.5/District Magistrate, Birbhum . I have read the said Affidavit In Opposition and I have understood the scope , contents, purports and true meaning thereof .
3. That the Deponents denies and disputes each and every allegations contained in the said application , save and except which he specifically admits herein and those which are matters of record.
4. The deponents state that in spite of the Hon'ble tribunal's order dated 16.02.2024 and the Notice on the Sign board forbidding any illegal stone mining and dumping activity, the private respondents and their associates are consistently mining in Plot Nos. 672, 673, 680 and the neighbouring areas in Mouza Madna using several routes for illegal transportation of the said debris and stone chip. The private respondents are using CRUSHERS illegally without any Permits or licence.
5. The applicants state that the said respondents have illegally mined and dumped debris at their plots since 2022 ,being plot nos. 677, 670 ,707,708, 712, 713,714, 715 &716 ,an area covering about 17 bhighas out of total area



of 24 bighas in Khatian No. 634, 807, 813, 814, 815, 1003, 1004, 1005, 1070, 1074, 1205, 1214, 1264, 1353 & 1447 J.L. No. 11, Mouza - Madna, P.S. - Nalhati, within District - Birbhum .

Copy of the photographs of the said illegal dumping and mining activities and said routes been used for illegal transportation of debris and stone chips are annexed herewith and collectively marked as Annexure -A

6. The deponents have been consistently lodging written complaints with the concerned police authorities since 7.12.2022 i.e. for the past 3 years, however no appropriate measures are been taken against the above-mentioned persons.
7. The deponent states that the statements made in Paragraph No. 5 to 13 in the Affidavit filed on behalf of the Respondent No. 5 / The district Magistrate, Birbhum are denied and disputed. It is not a fact that illegal mining and stone quarrying activities had taken place a long time ago and the alleged quarry site is lying abandoned with no traces of mining excavation. It is a fact that the illegal mining and stone quarrying activities are continuing till date as is evident from the photo copies of the mining location.



8. With reference to statements in paragraph Nos. 8, 9, 10 & 11 of the Affidavit filed on behalf of the Respondent No. 5 / the district Magistrate , Birbhum it has been stated that the committee has been continuing frequent and surprise visits to the alleged site including recent visit on 06.12.2024 but the committee alleged that the alleged quarry site has been lying abandoned with no traces of mining excavation . The deponents denies the same.the illegal mining and stone quarries activities are continuing till date.
9. The deponents submits in paragraph nos. 8,9,10 &11 of the Affidavit filed on behalf of the Respondent No. 5 / the district Magistrate , Birbhum and in the **current status report filed by the committee** that the said committee had made frequent and surprise visits on different dates including 2.05.2024 , 3.05.2024, 7.05.2024, 10.05.2024 to the alleged quarry in issue spreading over Plot Nos. 707, 712,713, 714,715 and 688 in Mouza - Madna , JL No. 11 under PS - Nalhati covering an area of 6.76 acres and committee did not find any incidence of stone excavation there at; however, at that time of inspections, it was found by the committee that excavation of stone over Plot Nos. 707, 712, 713 and 714 took place long time ago, but there were traces of recent extraction over Plot No. 688 and partly Plot No. 715 . The committee annexed certain photographs in support of their observations.

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10. The deponents most humbly submits that close and careful observation and contemplation of the photographs annexed with the said Affidavit dated 7.12.2024 filed on behalf of the respondent no. 5 / District Magistrate , Birbhum reveals that the photographs have been **deliberately ,heavily edited and cropped leaving out the location of the place, date and without complete GPS readings**. Thus it is questionable whether the photographs have been actually taken at the alleged quarry site. Further more the photographs have been artfully cropped to omit relevant information regarding the illegal mining and stone quarrying activities. **It is notable that willfully no wide angled photographs covering the entire alleged site have been annexed in the Affidavit.**
11. The deponents most humbly submits that the current status report filed by the committee states that '**iron barricades were installed in the access road to the alleged site to prevent transportation of stone therefrom**'. However the photographs in page nos.11 & 12 annexed with the report shows no such **iron barricades** . Just a **thin, fragile and bowed bamboos seen precariously balanced on a narrow lane** . The photograph has further been edited to leave out the location of the photograph .



12. The deponents state that further more on intricate observation of a photograph in page No. 13 of the Affidavit dated 7.12.2024 filed by the respondent No. 5 ,a **JCB EXCAVATOR** can be seen at the alleged site along with location , Mouza **Madna** which is a crystal clear evidence that illegal mining and stone quarrying activities are continuing till date as on **6.12.2024**.
13. The deponents would like to bring to the Hon'ble Court's notice that on closer inspection of the said photographs , deeply embedded **TYRE MARKS** are vigilant , a clear evidence that the said route are been actively used for driving heavy duty vehicles like **PRIMA TRUCKS, CRUSHERS and JCB EXCAVATORS**. Thus its clear that the submissions made in **current status report filed by the committee is false** and deliberate intention to misguide the Hon'ble Tribunal .
14. The deponents further submits that said Budishal Soren, Subendu Soren ,John Hansda and Thomas Hansda and other private respondents and their associates are using **CRUSHERS** illegally without any Permits or licence. John Hansda' have kept his crushers in plot no 709,710 and 711.,J.L.No.11,Mouza-Madna,P.S-Nalhati, district - Birbhum.



Copy of the said crushers and trucks with licence Plate nos and details belonging Budishal Soren ,Subendu Soren ,John Hansda and Thomas Hansda at the said location are annexed herewith and collectively marked as Annexure - B

15. The deponents submits that in spite of the so called alleged enquiries and surprise visits to the said site by the committee members and the concerned police authorities not a single offender has been located over the past 3 years till date, placing a big question mark on the competency of the concerned police authorities and the member of the committee . The deponents apprehend that a **NEXUS** has been formed between the private respondent and the concerned police authorities as well as the other state respondents .

16. The deponents further states that on 21.07.2024 the Applicant no. 1 received a back dated Notice dated 16.05.2024 u/s 160 Cr.P.C. in connection with Nalhati P.S. Case No. 239/2024 dated 8.05.2024 from Sri Dipankar Barik , ASI, Nalhati Police Station Birbhul at the Nalhati Police Station .later on noticing the back date the Applicant no. 1 returned the said notice to the ASI on 22.07.2024.



17. On 25.07.2024 the Applicant no. 1 made a representation to the said ASI to amend the said back dated notice and requested him to reissue the said notice with the correct date. However the said ASI did not take the appropriate necessary steps towards the same for reasons best known to the said ASI.
18. On 26.07.2024 the said ASI called the Applicant no. 1 to the Nalhati Police Station at about 2 p.m and took back the said notice .He served him two further notices dated 26.07.2024 under section 160 and 91 Cr.P.C in connection with the said Nalhati Police Station Case no. 239/2024 dated 8.05.2024 U/S 379 IPC & 21 Mines & Mineral Act.
19. That on 27.07.2024 at around 12:49 P.m the said ASI , Sri Dipankar Barik through telephonic communication once again asked the Applicant No. 1 to meet him at Nalhati Police Station along with the said Notices dated 26.07.2024 u/s 160 and 91 CR.P.C. in connection with the said Nalhati Police Station Case No. 239/2024 dated 8.05.2024 u/s 379 IPC & Mines Act .
20. At the Nalhati Police Station , the said ASI , Sri Dipankar Barik took back the said Notices from the Applicant no.1 and tore both the said received Notices.



21. It is an illegal arbitrary action and misuse of official position by a Government official. It is the preliminary concern of the Police authorities to maintain peace , law and order in the country and to provide assistance and security towards the life and property of the civilians of the country. The conduct of the ASI , Sri Dipankar Barik is a balant misuse of power and position vested in him as a government official .

Copy of the said Notices and letter of complaint dated 10.08.2024 are annexed herewith and marked as Annexure - C.

22. Thus after grave contemplation of the circumstances and evidence it can be safely concluded that a Nexus has been formed between the Respondents and the members of the committee constituted by the Hon'ble Tribunal for prevention of illegal mining at the alleged site . Thus the members of the committee are conspiring with the Respondents for personal gain completely ignoring the irreparable destructive impact of their selfish greed on the environment and human beings.
23. Under such unfortunate circumstances the deponents most humbly submits and once again pray to the Hon'ble Court to understand the gravity of the situation and take immediate appropriate measures to refrain the above



named respondents and their associates from damaging the environment and endangering the health and lives of the people of the surrounding neighborhood.

24. The Deponents most humbly submits that the said respondents have illegally mined and dumped debris at the plots of the Applicant no.2 since the year 2022 ,being plot nos. 677, 670 ,707,708, 712, 713,714, 715 &716 ,an area covering about 17 bhigas out of total area of 24 bhigas in Khatian No. 634, 807, 813, 814, 815, 1003, 1004,1005 ,1070, 1074 ,1205, 1214, 1264, 1353 & 1447 J.L. No. 11 , Mouza - Madna, P.S. - Nalhati, within District - Birbhum thus damaging an area of approximately 17 bhigas beyond all repair and restoration to its original form and nature. The complete range of hills have been destructed ,shattered and erased to the ground.big trenches have appeared to the depth of reaching the ground water level.the natural vegetation have been ruthlessly uprooted leaving the landscape barren.the entire area is smothered in thick blanket of dust and smoke from such mining and blasting activities. The Applicant no.2 has suffered irreparable financial loss since his property was an Agricultural land and due to such illegal mining and stone quarry activities and dumping of debris on his said plots he has been unable to cultivate his land.

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25. The Applicant no.2 has suffered irreparable damage to his property and thus prays to The Hon'ble Tribunal to give direction for appropriate compensation and relief for environmental damage and pollution to his property and financial loss to his livelihood either the same area of land damaged or compensation amount of Rs. 1,00,00,000 /- (One crore) only per bigha .
26. The Applicants further prays that strict punishment in accordance with law may be administered to the private as well as the state respondents for the harassment , mental torture and financial loss.
27. That the statements made in paragraph nos. 1 to 7 are true to my knowledge and the rest are my humble submission before this Hon'ble Tribunal.

Seraful Islam.

Prepared in my office

Deponent

Nasreen Alam
Advocate

Enrollment No. WB/1725/02

Date : 5.02.2025

L.T.I.(s)/Signatures(s) of the
Executants attested by me on identification

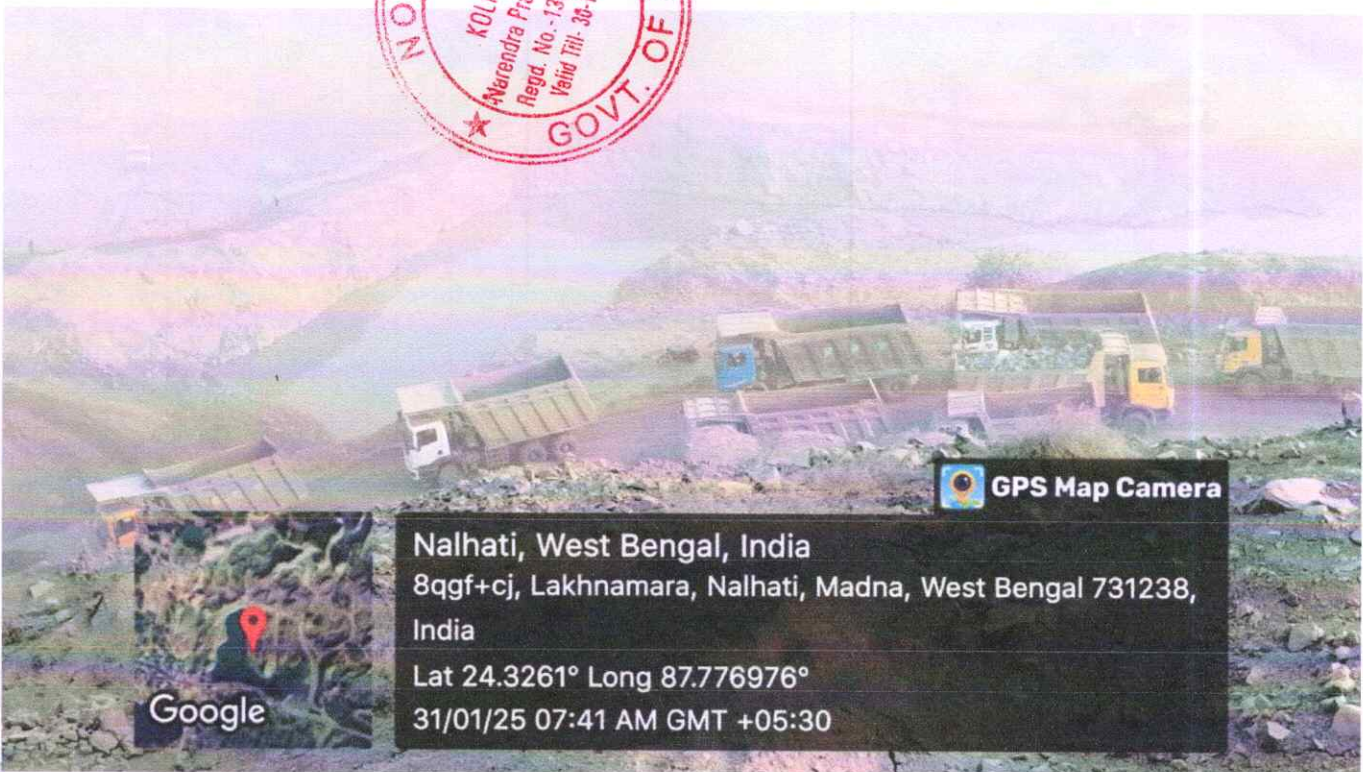
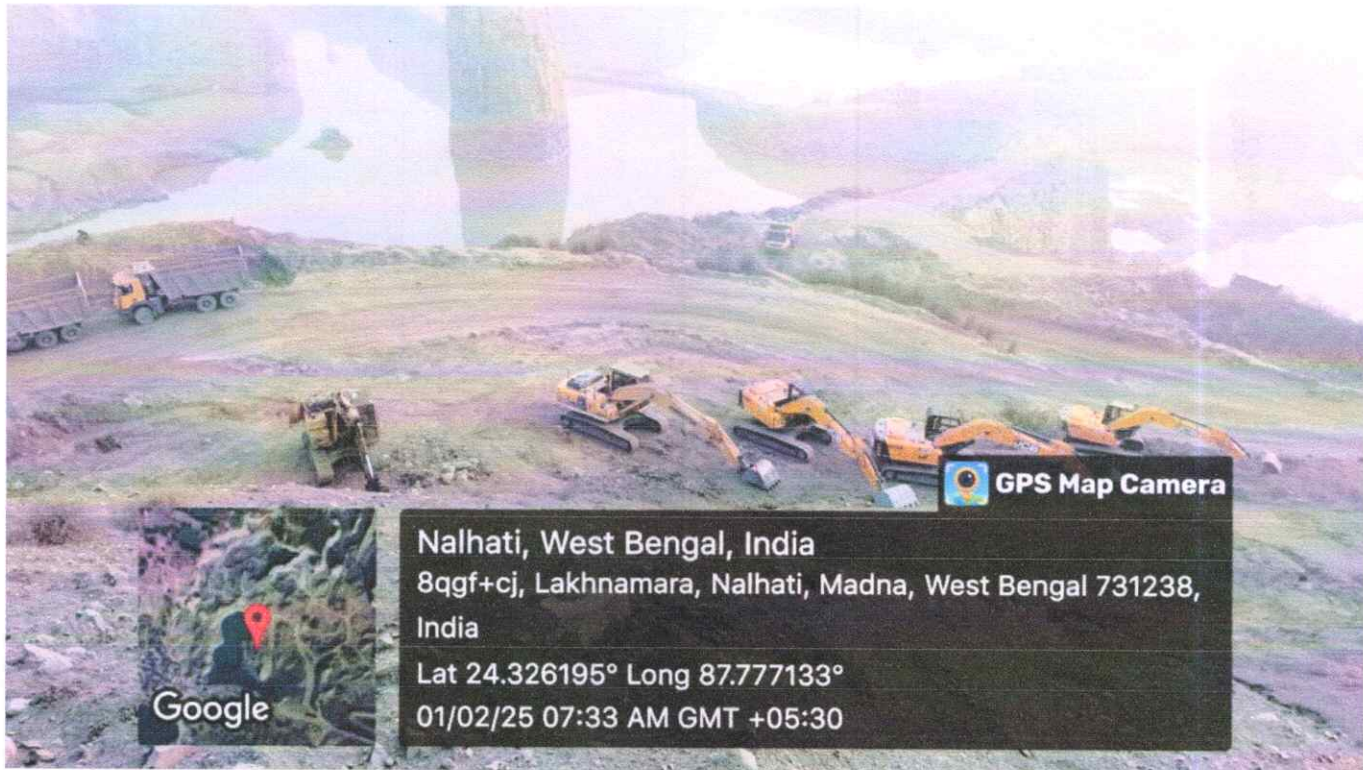
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NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-13823/2018, Govt. India

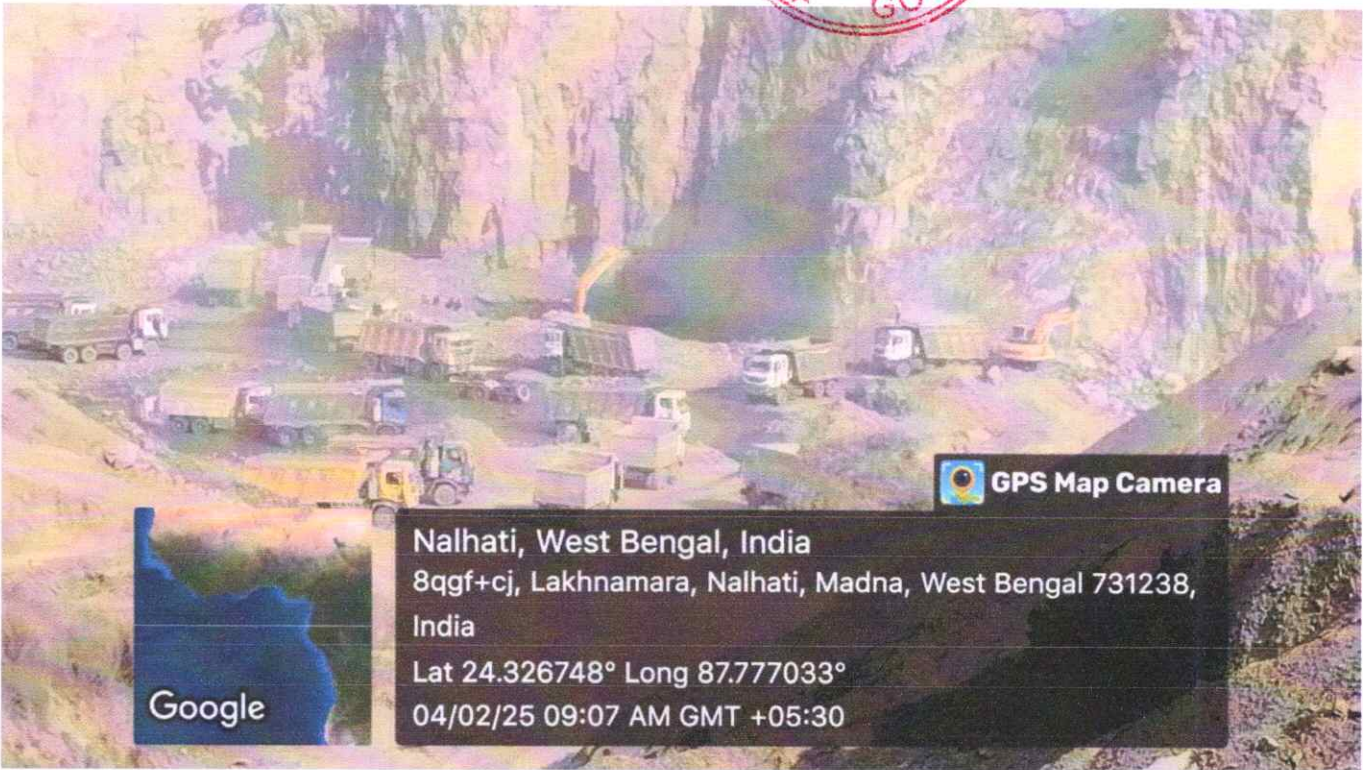
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NARENDRA PRASAD GUPTA
NOTARY

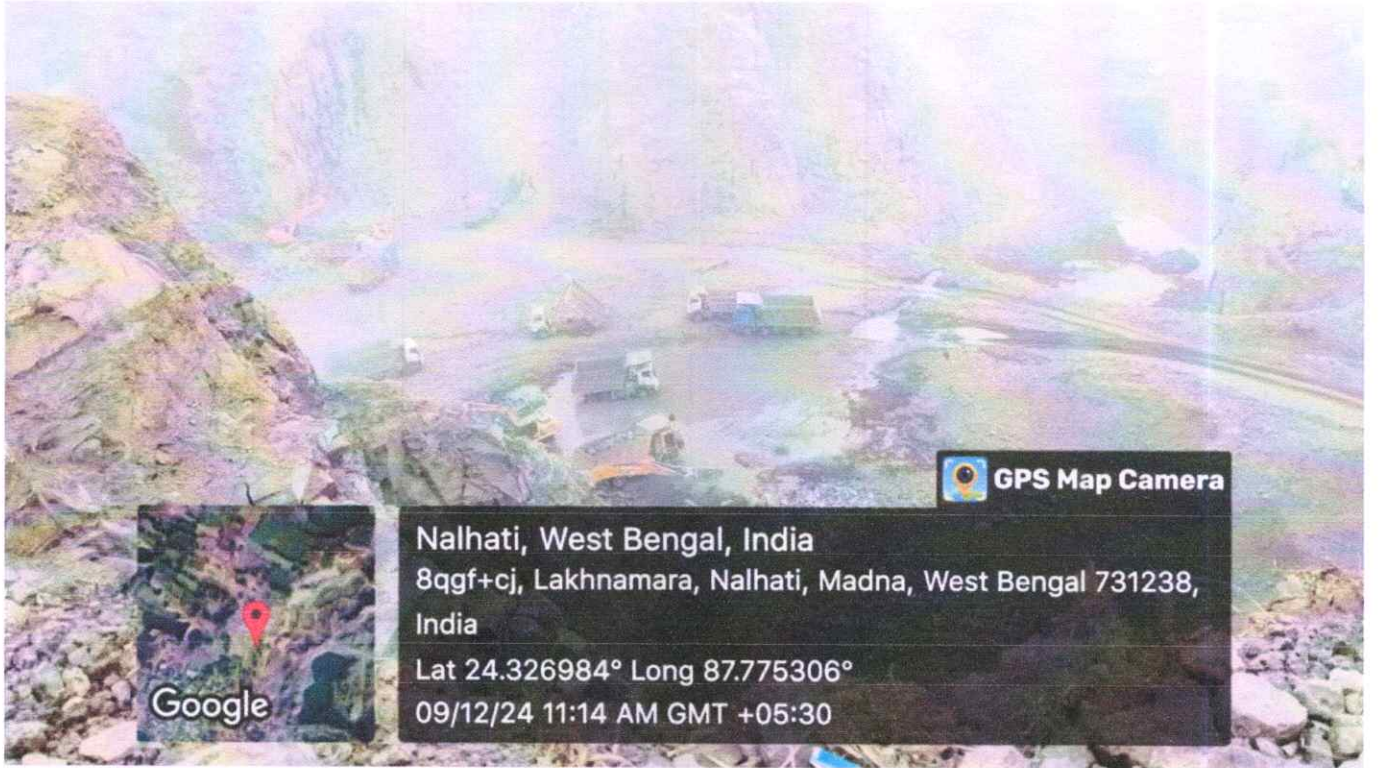
GOVERNMENT OF INDIA
REGN. NO.-13823/2018

&
ADVOCATE, HIGH COURT CALCUTTA
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Opp. F-Gate (High Court)
Mob.-8910576674
9883135090

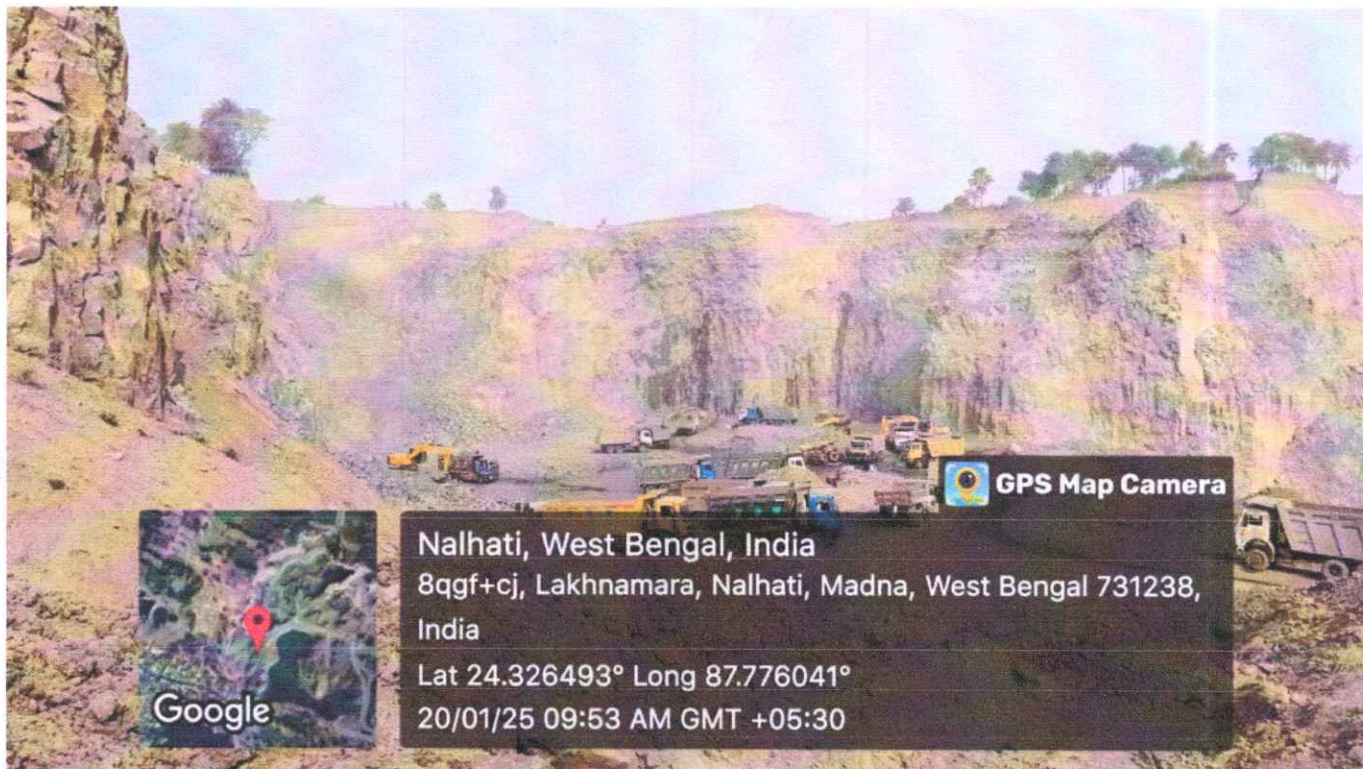
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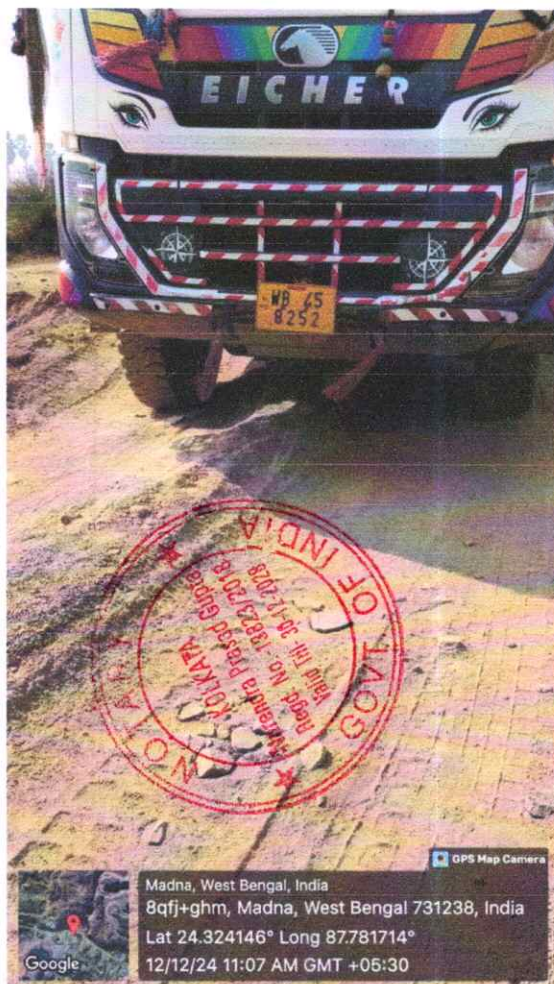




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GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No: WB25011485987053 Registration No: WB457482
 Owner Name: BUDISHAL SOREN Son/Wife/Daughter of: RAMJATAN SOREN
 Vehicle Class: Goods Carrier Vehicle Maker: ASHOK LEYLAND LTD
 Month/Year of Manuf.: 1/2022 Ownership Type: INDIVIDUAL
 Speed Governor No: HA276700 0901 Speed Governor Fitted On: 08-JUL-2022
 Speed Governor Manuf.: BOSCH
 Present Address: CHANDANNAGAR, BONIOR, NALHATI T S, RAMPURHAT, Birbhum, West Bengal-731243
 Chassis No: MB1JJVPD5NRMT9326 Engine No: MNEZ702890
 Color: WHITE Vehicle Status: ACTIVE
 Owner Serial No: 1 Body Type: BOX TIPPER No of Cylinders: 6
 Horse Power(BHP): 321.60 Seat(inc. driver): 2 Unladen Wt(kg): 16275
 Laden Wt(kg): 35000 Tax Amount: 8726 Cubic Capacity: 7980.00
 Vehicle Model: NJ3532N/52 T TIP Wheel Base: 5250 Floor Area: 0.000
 Registration Date: 11-Jul-2022 Regn Valid upto: 10-Jul-2037 Tax Paid upto: 07-Oct-2024
 Fuel: DIESEL Fitness upto: 07-Jul-2024 Vehicle Norms: BHARAT STAGE VI
 Last Change of Address on: Last Alteration of Vehicle on
 Insurance From Cholamandalam MS General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 19-Jun-2024 to 18-Jun-2025.

HP Dts:
 1. Hypothecation-INDUSIND BANK LIMITED, 41 SHAKES PEARE SARANI, Kolkata-700017

Permit Number: WB2022-GP-6877B Permit Type: Goods Permit
 Permit Category: HEAVY GOODS PERMIT RTO Office Name: RAMPURHAT ARTO
 Service Type: Goods Service
 Stand Capacity: 0 Sleep Capacity: 0
 Permit Valid From: 12-Jul-2022 Permit Valid Upto: 11-Jul-2027
 PUCC From: 03-Jul-2024 PUCC Upto: 02-Jul-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 9434028891 Email Id:
 Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001018 dated 14-Jan-2025.
 Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R22070000615 dated 12-Jul-2022.
 Other State/Transfer/Conversion Details

Previous Owner : Previous RegNo :
 Old State : Entry Date :
 Transfer Date : Conversion Date :

Additional Particulars

a) Front: Number, Desc & size of 12.00-20 20PR
 b) Rear: 12.00-20 20PR
 c) Other: 12.00-20 20PR
 d) Tandem:

Regd. Axle Weight(in kgs)
 7000
 7000
 10500
 10500
 Signature of Registering Authority
 RAMPURHAT ARTO [WEST BENGAL]



SAFE DRIVE
SAVE LIFE
NO ROUGH DRIVE

Printed On: 14-Jan-2025 15:42:32



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GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No:	WB25011485986296	Registration No	WB458830
Owner Name:	SABANDU SOREN	Son/Wife/Daughter of	BUDISHAL SOREN
Vehicle Class	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf :	8/2023	Ownership Type:	INDIVIDUAL
Speed Governor No:	BAPL/ MLV/23-24/1655	Speed Governor Fitted On:	08-APR-2024
Speed Governor Manuf.:	36		
Present Address:	NALHATI,NALHATI,NALHATI,Birbhum,West Bengal-731243		
Chassis No:	MAT714307P3H23066	Engine No:	B67B62300D03132G64311178
Color:	SPEED-BLUE	Vehicle Status	ACTIVE
Owner Serial No:	1	Body Type:	TIPPER
Horse Power(BHP):	300.16	Seat(inc. driver):	2
Laden Wt(kg):	35000	Tax Amount:	4363
Vehicle Model	PRIMA 3530.K BSVI	Wheel Base	5250
	HR 23EBOX	No of Cylinders:	6
Registration Date:	15-Apr-2024	Regn Valid upto:	14-Apr-2039
Fuel:	DIESEL	Fitness upto:	07-Apr-2026
Last Change of Address on:		Last Alteration of Vehicle on	
Insurance From Magma HDI General Insurance Co. Ltd. vide policy certificate/covernote no is valid from	19-Oct-2024	Tax Paid upto:	07-Jul-2024
	to 18-Oct-2025.	Vehicle Norms	BHARAT STAGE VI

HP Dils:

1. Hypothecation-INDUSIND BANK LIMITED, KOLKATAKOLKATAKOLKATA,Kolkata-700017

Permit Number :	WB2024-GP-6093A	Permit Type :	Goods Permit
Permit Category :	HEAVY GOODS PERMIT	RTO Office Name :	RAMPURHAT ARTO
Service Type :	Goods Service		
Stand Capacity:	0	Sleep Capacity:	0
Permit Valid From :	15-Apr-2024	Permit Valid Upto :	14-Apr-2029
PUCC From:	15-Apr-2024	PUCC Upto:	14-Apr-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

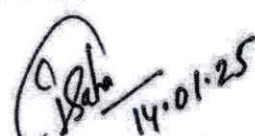
Mobile No: 8436176867 Email Id:
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001013 dated 14-Jan-2025.
Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R24040000907 dated 15-Apr-2024.
Other State/Transfer/Conversion Details

Previous Owner :	Previous RegNo :
Old State :	Entry Date :
Transfer Date :	Conversion Date :

Additional Particulars

	Number,Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	12.00X24	7000
b) Rear:	12.00X24	7000
c) Other:	12.00X24	10500
d) Tandem:	12.00X24	10500

**SAFE DRIVE
SAVE LIFE
NO ROUGH DRIVE**


 Registering Authority
 M.V. Section Rampurhat
 Signature of Registering Authority
 RAMPURHAT ARTO [WEST BENGAL]

Printed On: 14-Jan-2025 15:38:54





GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No:	WB25011455984629	Registration No:	WB458844
Owner Name:	SABANDU SOREN	Son/Wife/Daughter of:	BUDISHAL SOREN
Vehicle Class:	Goods Carrier	Vehicle Maker:	TATA MOTORS LTD
Month/Year of Manuf.:	7/2023	Ownership Type:	INDIVIDUAL
Speed Governor No:	BAPL/ MLV/23-24/1654	Speed Governor Fitted On:	08-APR-2024
Speed Governor Manuf.:	36		
Present Address:	NALHATI,NALHATI,NALHATI,Birbhum,West Bengal-731243		
Chassis No:	MAT714307P3G22025	Engine No:	B6.7B62300D03132G64311151
Color:	SPEED-BLUE	Vehicle Status	ACTIVE
Owner Serial No:	1	Body Type:	TIPPER
Horse Power(BHP):	300.16	Seat(inc. driver):	2
Laden Wt(kg):	35000	Tax Amount:	4363
Vehicle Model	PRIMA 3530.K BSVI	Wheel Base	5250
	HR 23EBOX		
Registration Date:	15-Apr-2024	Regn Valid upto:	14-Apr-2039
Fuel:	DIESEL	Fitness upto:	07-Apr-2026
Last Change of Address on:		Last Alteration of Vehicle on	
Insurance From Magma HDI General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 19-Oct-2024 to 18-Oct-2025.			

HP Dtls:
1. Hypothecation-INDUSIND BANK LIMITED, KOLKATAKOLKATAKOLKATA,Kolkata-700017

Permit Number :	WB2024-GP-6094A	Permit Type :	Goods Permit
Permit Category :	HEAVY GOODS PERMIT	RTO Office Name :	RAMPURHAT ARTO
Service Type :	Goods Service		
Stand Capacity:	0	Sleep Capacity:	0
Permit Valid From :	15-Apr-2024	Permit Valid Upto :	14-Apr-2029
PUCC From:	15-Apr-2024	PUCC Upto:	14-Apr-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 8436176867 Email Id:
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001003 dated 14-Jan-2025.
Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R24040000908 dated 15-Apr-2024.

Other State/Transfer/Conversion Details
Previous Owner : Previous RegNo :
Old State : Entry Date :
Transfer Date : Conversion Date :

Additional Particulars

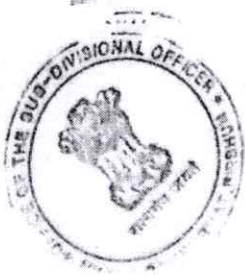
a) Front:	Number, Desc & size of	Regd. Axle Weight(in kgs)
b) Rear:	12.00X24	7000
c) Other:	12.00X24	7000
d) Tandem:	12.00X24	10500
	12.00X24	10500



[Signature]
14.01.25

Signature of Registering Authority
RAMPURHAT ARTO (WEST BENGAL)
M.V. Section, Rampurhat
Rampurhat, Birbhum

SAFE DRIVE
SAVE LIFE
NO POLISH DRIVE



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GOVERNMENT OF WEST BENGAL**State Transport Department
[RAMPURHAT ARTO]****VEHICLE PARTICULARS**

Application No: WB25011435988506 Registration No: WB456340
Owner Name: BUDISHAL SOREN Son/Wife/Daughter of: RAMJATAN SOREN
Vehicle Class: Goods Carrier Vehicle Maker: TATA MOTORS LTD
Month/Year of Manuf.: 10/2019 Ownership Type: INDIVIDUAL
Present Address: CHANDANNAGAR, BANIOR, NALHATI, Birbhum, West Bengal-731243
Chassis No: MAT479187K3K22643 Engine No: ISBE5.92304091J63807721
Color: NA Vehicle Status: ACTIVE
Owner Serial No: 1 Body Type: TIPPER No of Cylinders: 6
Horse Power(BHP): 227.80 Seat(inc. driver): 2 Unladen Wt(kg): 11348
Laden Wt(kg): 25000 Tax Amount: 0 Cubic Capacity: 5883.00
Vehicle Model: 16BOXTIP LPK2523 Wheel Base: 3880 Floor Area: 0.000
G1150 11X20AC
Registration Date: 17-Feb-2020 Regn Valid upto: 16-Feb-2035 Tax Paid upto: 05-May-2024
Fuel: DIESEL Fitness upto: 21-Mar-2026 Vehicle Norms: BHARAT STAGE IV
Last Change of Address on: Last Alteration of Vehicle on
Insurance From Magma HDI General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 09-Feb-2024 to 08-Feb-2025.

HP Dtls:

1. Hypothecation-INDUSIND BANK LTD, RAMPURHATDO, Birbhum-731224

Permit Number : WB2021-GP-5051A Permit Type : Goods Permit
Permit Category : HEAVY GOODS PERMIT RTO Office Name : RAMPURHAT ARTO
Service Type : Goods Service
Stand Capacity: 0 Sleep Capacity: 0
Permit Valid From : 26-Mar-2021 Permit Valid Upto : 25-Mar-2026
PUCC From: 13-Feb-2024 PUCC Upto: 12-Feb-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 9434028891 Email Id:
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001024 dated 14-Jan-2025.
Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R21030001352 dated 26-Mar-2021.

Other State/Transfer/Conversion Details

Previous Owner : Previous RegNo :
Old State : Entry Date :
Transfer Date : Conversion Date :

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00X20-16PRR	6000
b) Rear:	10.00X20-16PRR	9500
c) Other:	1	1
d) Tandem:	10.00X20-16PRR	9500

**SAFE DRIVE
SAVE LIFE**

Bah 14.01.25
Registering Authority
Signature of Registering Authority
RAMPURHAT ARTO (WEST BENGAL)

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GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No:	WB25011475985384	Registration No:	WB457728
Owner Name:	BUDISHAL SOREN	Son/Wife/Daughter of:	RAMJATAN SOREN
Vehicle Class:	Goods Carrier	Vehicle Maker:	ASHOK LEYLAND LTD
Month/Year of Manuf.:	7/2022	Ownership Type:	INDIVIDUAL
Speed Governor No:	02291	Speed Governor Fitted On:	17-JAN-2023
Speed Governor Manuf.:	DENSO		
Present Address:	CHANDANNAGAR, BANIOR, NALHATI, RAMPURHAT, Birbhum, West Bengal-731243		
Chassis No:	MB1JJVPDXNRFZ4862	Engine No:	NLEZ700520
Color:	WHITE	Vehicle Status:	ACTIVE
Owner Serial No:	1	Body Type:	BOX TIPPER
Horse Power(BHP):	321.60	Seat(inc. driver):	2
Laden Wt(kg):	35000	Tax Amount:	4363
Vehicle Model:	NJ3532N/52 T TIP	Wheel Base:	5250
Registration Date:	18-Jan-2023	Regn Valid upto:	17-Jan-2038
Fuel:	DIESEL	Fitness upto:	16-Jan-2025
Last Change of Address on:		Last Alteration of Vehicle on:	

Insurance From Magma HDI General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 23-Aug-2024 to 22-Aug-2025.

HP Dils:

1. Hypothecation-INDUSIND BANK LIMITED, 41 SHAKES PEARE SARANI, Kolkata-700017

Permit Number :	WB2023-GP-5654A	Permit Type :	Goods Permit
Permit Category :	HEAVY GOODS PERMIT	RTO Office Name :	RAMPURHAT ARTO
Service Type :	Goods Service		
Stand Capacity:	0	Sleep Capacity:	0
Permit Valid From :	04-Apr-2023	Permit Valid Upto :	03-Apr-2028
PUCC From:	14-Jan-2025	PUCC Upto:	13-Jan-2026

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 9434028891 Email Id:

Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001008 dated 14-Jan-2025.

Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R23040000004 dated 04-Apr-2023.

Other State/Transfer/Conversion Details

Previous Owner :	Previous RegNo :
Old State :	Entry Date :
Transfer Date :	Conversion Date :

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(In kgs)
a) Front:	12.00-20 20PR	7000
b) Rear:	12.00-20 20PR	10500
c) Other:	0	7000
d) Tandem:	12.00 20- 20PR	10500


 14.01.25
 - Registering Authority
 M.V. Section, Rampurhat
 Signature of Registering Authority
 RAMPURHAT ARTO [WEST BENGAL]

**SAFE DRIVE
SAVE LIFE**

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GOVERNMENT OF WEST BENGAL

**State Transport Department
[RAMPURHAT ARTO]**

VEHICLE PARTICULARS

Application No:	WB25011415985086	Registration No:	WB450081		
Owner Name:	JOHAN HANSDA	Son/Wife/Daughter of:	CHARLESH HANSDA		
Vehicle Class:	Dumper	Vehicle Maker:	OTHERS		
Month/Year of Manuf.:	12/2013	Ownership Type:	OTHERS		
Speed Governor No.:	WB00002435	Speed Governor Fitted On:	08-SEP-2017		
Speed Governor Manuf.:	ECOGAS IMPEX PVT LTD SGEN				
Present Address:	VILL-NALHATI BLOCK ROAD, PO+PS-NALHATI ,(T.S),DT-BIRBHUM,,West Bengal-731243				
Chassis No:	MAT449019D3P22268	Engine No:	31M63354574		
Color:	WT&GREAY	Vehicle Status:	ACTIVE		
Owner Serial No:	1	Body Type:	DUMPER		
Horse Power(BHP):	145.00	Seat(inc. driver):	3		
Laden Wt(kg):	16200	Tax Amount:	1550		
Vehicle Model:	LPK 1618/36 TC BS IIIWheel Base	3580	No of Cylinders:	6	
Registration Date:	28-Jan-2014	Regn Valid upto:	28-Sep-2018	Unladen Wt(kg):	5190
Fuel:	DIESEL	Fitness upto:	28-Sep-2018	Cubic Capacity:	5883.00
Last Change of Address on:		Last Alteration of Vehicle on:		Floor Area:	0.000
Insurance From NA vide policy certificate/covernote no is valid from	10-Jan-2018 to 09-Jan-2019.			Tax Paid upto:	27-Apr-2018
				Vehicle Norms:	BHARAT STAGE III

HP Dtls:
1. Hypothecation-INDUSIND BANK LTD, KOLKATAD0000001,-0

PUC From:	08-Sep-2017	PUC Upto:	07-Mar-2018
Mobile No:	9735808098	Email Id:	

Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001006 dated 14-Jan-2025.

Other State/Transfer/Conversion Details

Previous Owner :	Previous RegNo :
Old State :	Entry Date :
Transfer Date :	Conversion Date :

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00*20=2	6000
b) Rear:	10.00*20=4	10200
c) Other:	NA	0
d) Tandem:	NA	0

(Signature)
14.01.25
Signature of Registering Authority
RAMPURHAT ARTO [WEST BENGAL]
M.V. Section, Rampurhat
Rampurhat, Birbhum

Printed On: 14-Jan-2025 15:33:11

**SAFE DRIVE
SAVE LIFE
NO DRUGS DRIVE**





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GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No:	WB25011445984776	Registration No:	WB450082		
Owner Name:	JOHAN HANSDA	Son/Wife/Daughter of:	CHARLESH HANSDA		
Vehicle Class:	Dumper	Vehicle Maker:	OTHERS		
Month/Year of Manuf.:	12/2013	Ownership Type:	OTHERS		
Speed Governor No:	WB00002436	Speed Governor Fitted On:	08-SEP-2017		
Speed Governor Manuf.:	ECOGAS IMPEX PVT LTD SGEG				
Present Address:	VILL-NALHATI BLOCK ROAD, PO+PS-NALHATI, (T.S), DT-BIRBHUM,, West Bengal-731243				
Chassis No:	MAT449019D3P22279	Engine No:	31M63354524		
Color:	WT&GREAY	Vehicle Status	ACTIVE		
Owner Serial No:	1	Body Type:	DUMPER		
Horse Power(BHP):	145.00	Seat(inc. driver):	3		
Laden Wt(kg):	16200	Tax Amount:	1550		
Vehicle Model	LPK 1618/36 TC BS IIIWheel Base	3580	No of Cylinders:	6	
Registration Date:	28-Jan-2014	Regn Valid upto:	28-Sep-2018	Unladen Wt(kg):	5190
Fuel:	DIESEL	Fitness upto:	28-Sep-2018	Cubic Capacity:	5883.00
Last Change of Address on:		Last Alteration of Vehicle on		Floor Area	0.000
Insurance From NA vide policy certificate/covernote no is valid from	10-Jan-2018 to 09-Jan-2019.	Tax Paid upto:	27-Apr-2018	Vehicle Norms	BHARAT STAGE III

HP Dtls:

1. Hypothecation-INDUSIND BANK LTD, KOLKATADO000001,-0

PUC From:	08-Sep-2017	PUC Upto:	07-Mar-2018
Mobile No:	9735808098	Email Id:	


Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001004 dated 14-Jan-2025.

Other State/Transfer/Conversion Details

Previous Owner	:	Previous RegNo	:
Old State	:	Entry Date	:
Transfer Date	:	Conversion Date	:

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00*20=2	6000
b) Rear:	10.00*20=4	10200
c) Other:	NA	0
d) Tandem:	NA	0

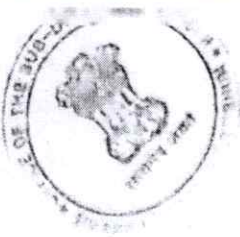

 Signature of Registering Authority
 RAMPURHAT ARTO [WEST BENGAL]

Registering Authority
 M.V. Section, Rampurhat
 Rampurhat, Birbhum

Printed On: 14-Jan-2025 15:31:44

**SAFE DRIVE
SAVE LIFE**





25
GOVERNMENT OF WEST BENGAL

State Transport Department
[RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No: WB25011485984940 Registration No: WB456790
 Owner Name: JOHON HANSDA Son/Wife/Daughter of: CHARLESH HANSDA
 Vehicle Class: Goods Carrier Vehicle Maker: DAIMLER INDIA COMMERCIAL VEHICLES PVT. LTD
 Month/Year of Manuf.: 8/2020 Ownership Type: INDIVIDUAL
 Speed Governor No: 19346-0009 Speed Governor Fitted On: 04-JAN-2021
 Speed Governor Manuf.: CONTINENTAL
 Present Address: BLOCK ROAD KATHALTALA MORE, WARD NO. 10, NALHATI, BDO OFFICE, NALHATI, Birbhum, West Bengal-731243
 Chassis No: MEC841FBHLP095464 Engine No: 926956D0097114
 Color: YELLOW Vehicle Status: ACTIVE
 Owner Serial No: 1 Body Type: TIPPER No of Cylinders: 6
 Horse Power(BHP): 281.40 Seat(inc. driver): 3 Unladen Wt(kg): 11590
 Laden Wt(kg): 27600 Tax Amount: 3275 Cubic Capacity: 7200.00
 Vehicle Model: BHARATBENZ Wheel Base: 4275 Floor Area: 0.000
 2828C6X4 BSVIN3G-23
 Registration Date: 27-Jan-2021 Regn Valid upto: 26-Jan-2036 Tax Paid upto: 03-Apr-2025
 Fuel: DIESEL Fitness upto: 11-Jul-2025 Vehicle Norms: BHARAT STAGE VI
 Last Change of Address on: Last Alteration of Vehicle on:
 Insurance From Cholamandalam MS General Insurance Co. Ltd. vide policy certificate/covernote no is valid from 15-Jul-2024 to 14-Jul-2025.

HP Dtls:

1. Hypothecation-AXIS BANK LTD, GROUND & 1ST FLOOR NEAR NALHATI GIRLS HIGH SCHOOL NALATESWARI TEMPLE ROAD, Birbhum-731243

Permit Number : WB2021-GP-1868A Permit Type : Goods Permit
 Permit Category : HEAVY GOODS PERMIT RTO Office Name : RAMPURHAT ARTO
 Service Type : Select Service Type
 Stand Capacity: 0 Sleep Capacity: 0
 Permit Valid From : 04-Feb-2021 Permit Valid Upto : 03-Feb-2026
 PUC From: 26-Oct-2024 PUC Upto: 25-Oct-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 7261070705 Email Id:
 Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001005 dated 14-Jan-2025.
 Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R21020000264 dated 04-Feb-2021.

Other State/Transfer/Conversion Details

Previous Owner : Previous RegNo :
 Old State : Entry Date :
 Transfer Date : Conversion Date :

Additional Particulars

a) Front:	Number, Desc & size of	Regd. Axle Weight(in kgs)
b) Rear:	RIB (11X20 - 18PR)	6600
c) Other:	LUG (11X20 - 18PR)	10500
d) Tandem:	LUG (11X20- 18PR)	0
		10500



Signature of Registering Authority
14.01.25

RAMPURHAT ARTO (WEST BENGAL)
M.V. Section, Rampurhat, Birbhum

SAFE DRIVE
SAVE LIFE
...NO ROUGH DRIVE



GOVERNMENT OF WEST BENGAL

State Transport Department [RAMPURHAT ARTO]

VEHICLE PARTICULARS

Application No. WB25011435986953 Registration No. WB456493
Owner Name: JOHON HANSDA Son/Wife/Daughter of: CHARLESH HANSDA
Vehicle Class: Goods Carrier Vehicle Maker: TATA MOTORS LTD
Month/Year of Manuf.: 2/2020 Ownership Type: INDIVIDUAL
Speed Governor No: 2328770 Speed Governor Fitted On: 11-MAR-2020
Speed Governor Manuf.: CUMMINS
Present Address: NALHATI,NALHATI,NALHATI,Birbhum,West Bengal-731243
Chassis No: MAT479185L3B04152 Engine No: ISBE5.92304002B63832361
Color: NA Vehicle Status: ACTIVE
Owner Serial No: 1 Body Type: TIPPER No of Cylinders: 6
Horse Power(BHP): 227.80 Seat(inc. driver): 2 Unladen Wt(kg): 11108
Laden Wt(kg): 24890 Tax Amount: 11452 Cubic Capacity: 5883.00
Vehicle Model: TATA LPK 2523 CR Wheel Base: 3880 Floor Area: 0.000
HD BS-IV
Registration Date: 13-Mar-2020 Regn Valid upto: 12-Mar-2035 Tax Paid upto: 10-Sep-2025
Fuel: DIESEL Fitness upto: 16-Jul-2025 Vehicle Norms: BHARAT STAGE IV
Last Change of Address on: Last Alteration of Vehicle on
Insurance From SBI General vide policy certificate/covemote no is valid from 26-Jun-2024 to 25-Jun-2025.

HP Dtls:
1. Hypothecation-INDUSIND BANK LTD., RAMPURHAT,Birbhum-731224

Permit Number : WB2020-GP-8988A Permit Type : Goods Permit
Permit Category : HEAVY GOODS PERMIT RTO Office Name : RAMPURHAT ARTO
Service Type : Goods Service
Stand Capacity: 0 Sleep Capacity: 0
Permit Valid From : 29-Sep-2020 Permit Valid Upto : 28-Sep-2025
PUCG From: 17-Jul-2023 PUCG Upto: 16-Jul-2024

PERMIT AREA DETAIL

Table with 2 columns: Region Code, Region. Row 1: 99, ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 9434038602 Email Id:
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001017 dated 14-Jan-2025.
Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R20090001365 dated 29-Sep-2020.
Other State/Transfer/Conversion Details
Previous Owner : Previous RegNo :
Old State : Entry Date :
Transfer Date : Conversion Date :

Additional Particulars

Table with 3 columns: Particulars, Number, Desc & size of, Regd. Axle Weight(in kgs). Rows: a) Front: 10.00-20 16PR 5890; b) Rear: 10.00-20 16PR 9500; c) Other: 1 1; d) Tandem: 10.00-20 16PR 9500

Handwritten signature and date: 14.01.25

Registering Authority
M.V. Section, Rampurhat
Signature of Registering Authority
RAMPURHAT ARTO [WEST BENGAL]

SAFE DRIVE
SAVE LIFE
...NO ROUGH DRIVE

Printed On: 14-Jan-2025 15:41:57





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GOVERNMENT OF WEST BENGAL

**State Transport Department
[RAMPURHAT ARTO]**

VEHICLE PARTICULARS

Application No: WB25011495985828 Registration No: WB456970
Owner Name: THOMAS HANSDA Son/Wife/Daughter of: JOHAN HANSDA
Vehicle Class: Goods Carrier Vehicle Maker: DAIMLER INDIA COMMERCIAL VEHICLES PVT. LTD
Month/Year of Manuf.: 3/2021 Ownership Type: INDIVIDUAL
Speed Governor No: 21032-0031 Speed Governor Fitted On: 23-JUN-2021
Speed Governor Manuf.: CONTINENTAL
Present Address: LAKSHANAMARA, HARIOKA, NALHATI, Birbhum, West Bengal-731243
Chassis No: MEC841FBCMP102442 Engine No: 926956D0104464
Color: YELLOW Vehicle Status: ACTIVE
Owner Serial No: 1 Body Type: TIPPER No of Cylinders: 6
Horse Power(BHP): 281.40 Seat(inc. driver): 3 Unladen Wt(kg): 11590
Laden Wt(kg): 27600 Tax Amount: 3275 Cubic Capacity: 7200.00
Vehicle Model: BHARATBENZ Wheel Base: 4275 Floor Area: 0.000
2828C6X4 BSVIN3G-23
Registration Date: 14-Jul-2021 Regn Valid upto: 13-Jul-2036 Tax Paid upto: 22-Mar-2025
Fuel: DIESEL Fitness upto: 27-Aug-2025 Vehicle Norms: BHARAT STAGE VI
Last Change of Address on: Last Alteration of Vehicle on
Insurance From SBI General vide policy certificate/covemote no is valid from 26-Jun-2024 to 25-Jun-2025.

HP Dils:

1. Hypothecation-INDUSIND BANK LIMITED, LOTUS PRESS NH 60RAMPURHAT, Birbhum-731224

Permit Number : WB2021-GP-8319A Permit Type : Goods Permit
Permit Category : HEAVY GOODS PERMIT RTO Office Name : RAMPURHAT ARTO
Service Type : Goods Service
Stand Capacity: 0 Sleep Capacity: 0
Permit Valid From : 20-Jul-2021 Permit Valid Upto : 19-Jul-2026
PUCC From: 10-Sep-2024 PUCC Upto: 09-Sep-2025

PERMIT AREA DETAIL

Region Code	Region
99	ALL WEST BENGAL EXCEPT HILLY REGIONS OF DARGEELING AND KALIMPONG AND OTHER RESTRICTED AREAS

Mobile No: 9434038602 Email Id:
Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001011 dated 14-Jan-2025.
Fresh Permit Fee Rs. 6040/- paid vide receipt no WB45R21070000936 dated 20-Jul-2021.

Other State/Transfer/Conversion Details

Previous Owner : Previous RegNo :
Old State : Entry Date :
Transfer Date : Conversion Date :

Additional Particulars

a) Front:	Number, Desc & size of	Regd. Axle Weight(in Kgs)
b) Rear:	RIB (11X20 - 18PR)	6600
c) Other:	LUG (11X20 - 18PR)	10500
d) Tandem:	LUG (11X20 - 18PR)	0
		10500



Jahan
14.01.25

Registering Authority
M.V. Section, Rampurhat
Rampurhat, Birbhum
Signature of Registering Authority
RAMPURHAT ARTO [WEST BENGAL]

**SAFE DRIVE
SAVE LIFE
...NO ROUGH DRIVE**



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GOVERNMENT OF WEST BENGAL

**State Transport Department
[RAMPURHAT ARTO]**

VEHICLE PARTICULARS

Application No:	WB25011455985205	Registration No:	WB451839
Owner Name:	THOMAS HANSDA	Son/Wife/Daughter of:	JOHAN HANSDA
Vehicle Class:	Goods Carrier	Vehicle Maker:	OTHERS
Month/Year of Manuf.:	1/2015	Ownership Type:	OTHERS
Speed Governor No:	WB00011811	Speed Governor Fitted On:	22-FEB-2018
Speed Governor Manuf.:	ECOGAS IMPEX PVT LTD SGEN		
Present Address:	NALHATI BLOCK RD. P.O.+PS. NALHATI, DIST/ BIRBHUM, WB., West Bengal-731243		
Chassis No:	MAT449019F2A00789	Engine No:	51A63417216
Color:	BLUE WHITE	Vehicle Status	ACTIVE
Owner Serial No:	1	Body Type:	TIPPER
Horse Power(BHP):		Seat(inc. driver):	2
Laden Wt(kg):	16200	Tax Amount:	1550
Vehicle Model	LPK 1618/36 TC BS III Wheel Base		3580
Registration Date:	29-Feb-2016	Regn Valid upto:	27-Feb-2019
Fuel:	DIESEL	Fitness upto:	27-Feb-2019
Last Change of Address on:		Last Alteration of Vehicle on	
Insurance From NA vide policy certificate/covornote no is valid from 26-Aug-2017 to 25-Aug-2018.			

HP Dtls:

1. Hypothecation-INDUSIND BANK LTD., NANA111111,-0

PUC From:	22-Feb-2018	PUC Upto:	21-Aug-2018
Mobile No:		Email Id:	

Particular Fee Rs. 200/- paid vide cash receipt no WB45R25010001007 dated 14-Jan-2025.

Other State/Transfer/Conversion Details

Previous Owner :	Previous RegNo :
Old State :	Entry Date :
Transfer Date :	Conversion Date :

Additional Particulars

	Number, Desc & size of	Regd. Axle Weight(in kgs)
a) Front:	10.00*20-16PR	1000
b) Rear:	10.00*20-16PR	1000
c) Other:	NA	6000
d) Tandem:	NA	10200

[Signature]
14.01.25
Signature of Registering Authority
RAMPURHAT ARTO [WEST BENGAL]
Rampurhat, Birbhum

Printed On: 14-Jan-2025 15:33:59

**SAFE DRIVE
SAVE LIFE
NO ROUGH DRIVE**



From :
Serajul Islam ,
S/o Nurul Islam ,
Vill - Nalhati Nutungram ,
Ward No.13, P.S - Nalhati ,
Dist - Birbhum, Pin - 731243
Date - 10.08.24

To ,

1.The Sub-Divisional Police Officer,
Rampurhat ,Birbhum,West Bengal,
Pin :731224
Email: sdporampurhat@policewb.gov.in

2.The Superintendent of Police ,
Dist - Birbhum, Suri,
West Bengal ,
Pin- 731101,
Email - spbirbhum@gmail.com

3.Sri Dipankar Barik ,
Additional Sub Inspector ,
Nalhati Police Station,
Dist -Birbhum'
Pin - 731243
email:spbhmwbp@gmail.com

Ref : Notice dated 16.05.2024 u/s 160 Crpc , Notice dated 26 .07.2024 u/s 160 Crpc & Notice dated 26.07.202204 u/s 91 Crpc in connection with Nalhati P.S.Case No. 239 /2024 dated 8.05.2024 u/s 379 IPC & 21 Mines & Mineral Act by Sri Dipankar Barik ,ASI,Nalhati PS, Birbhum and with Ref to my reply dated 25.07.2024 to the Notice dated 16.05.2024.

Sir(s),

I ,the undersigned would like to bring to your notice the following facts :

1. That on 21.07.2024 I received a back dated Notice dated 16.05.2024 u/s 160 Cr.P.C. in connection to Nalhati P.S. Case No.239/2024 dated 08.05.2024 from Sri Dipankar Barik, ASI, Nalhati Police Station, Birbhum at the Nalhati Police Station. On seeing the backdate I returned the said notice to the ASI on 22.07.2024.



2. On 25.07.2024 I made a representation to the said ASI to amend backdated notice and requested him to reissue the said notice with the correct date.

3. However for reasons best known to the said ASI ,he did not take appropriate necessary steps towards the same.

4. On 26.07.2024 the said ASI called me to the Nalhati Police Station at around 2 p.m and he made me receive two further Notices dated 26.07.2024 u/s 160 & 91 Cr.P.C in connection with the said Nalhati Police Station Case No.239 /2024 dated 8.05.2024 u/s 379 IPC & 21 Mines & Mineral Act .

5. On 27.07.2024 at around 12.49 p.m. the said ASI ,Sri Dipankar Barik through telephonic communication once again asked me to meet him at the Nalhati Police Station with the said Notices dated 26.07.2024 u/s 160 and 91 Cr.P.C in connection with the said Nalhati Police Station Case No.239/2024 dated 8.05.2024 u/s 379 IPC & Mines Act.

6. At Nalhati Police Station ,the said ASI, Sri Dipankar Barik took back the said notices and tore both the said received Notices .

Under such bewildering and unforeseen circumstances I was completely taken aback with the aforesaid turn of events and by the illegal ,arbitrary actions and misuse of official position by an officer. It is the preliminary concern of the Police authorities to maintain peace , law and order and to provide assistance and security towards the life and property of the civilians of the country. The conduct of the said ASI ,Sri Dipankar Barik is a blatant misuse of power and I thereby request your goodself to take immediate necessary steps towards the same.

Thanking you,,

Yours faithfully,

(Serajul Islam)

Serajul Islam.

Encl:

1. Copy of backdated Notice dated 16.05.2024 u/s 160 Cr.P.C
2. Copy of Notice dated 26.07.2024 u/s 160 Cr.P.C
3. Copy of Notice dated 26.07.2024 u/s 91 Cr.P.C.





-নোটিশ-
U/S-160 Cr. PC

Ref:- Nalhati P.S Case No- 239/2024, Dt.- 08.05.2024,
U/S-379 IPC & 21 Mines & Minerals Act.

প্রতি,

Serajul Islam
S/o- Nurul Islam
of Vill-Nalhati Natungram, Word No-13,
PS- Nalhati, Dist. Birbhum.

এতদ্বারা আপনাকে আইন মোতাবেক জানানো যাইতেছে যে, উপরোক্ত কেসএ ঘটনার সঠিক তদন্ত করার জন্য তদন্তের স্বার্থে আপনাকে এবং যারা ঘটনাটির বিষয়ে অবগত আছেন তাদেরকে জিজ্ঞাসাবাদ করা প্রয়োজন।

এই কেসের তদন্তকার্যে সহযোগিতা করিবার জন্য আপনাকে অনুরোধ করা হচ্ছে।

আদেশানুসারে

Dipankar Barik
ASI

(ASI Dipankar Barik)
Nalhati PS, Birbhum

Dt- 16/05/24

Serajul Islam.





-নোটিশ-
U/S-160 Cr. PC

**Ref:- Nalhati P.S Case No- 239/2024, Dt.- 08.05.2024,
U/S-379 IPC & 21 Mines & Minerals Act.**

প্রতি,

Serajul Islam
S/o- Nurul Islam
of Vill-Nalhati Natungram, Word No-13,
PS- Nalhati, Dist. Birbhum.

এতদ্বারা আপনাকে আইন মোতাবেক জানানো যাইতেছে যে, উপরোক্ত কেসএ ঘটনার সঠিক তদন্ত করার জন্য তদন্তের স্বার্থে আপনাকে এবং যারা ঘটনাটির বিষয়ে অবগত আছেন তাদেরকে জিজ্ঞাসাবাদ করা প্রয়োজন।

এই কেসের তদন্তকার্যে সহযোগিতা করিবার জন্য আপনাকে অনুরোধ করা হচ্ছে।

আদেশানুসারে

Dipankar Barik
ASI

(ASI Dipankar Barik)

Nalhati PS, Birbhum

Dt- 26/07/24





-নোটিশ-
U/S-91 Cr. PC

Ref:- Nalhati P.S Case No- 239/2024 Dt. 08.05.24
u/s 379 IPC&21 Mines &Minerals Act.

প্রতি,

Serajul Islam
S/o- Nurul Islam
of Vill- Nalhati Natungram Word-13,
PS- Nalhati, Dist. Birbhum.

আপনাকে জানানো যাইতেছে যে আপনি উপরি-উক্ত মামলার বাদী হইতেছেন। এই কেস সম্পর্কিত আপনার কাছে যে সকল নথিপত্র/সম্পর্কিত কাগজ পত্র যা কিছু আপনার নিকট আছে তাহা উপরিউক্ত মামলার তদন্তের স্বার্থে তদন্তকারী অফিসার এর নিকট প্রদান করিবেন।

আদেশানুসারে

Dipankar Barik
ASI

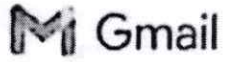
(ASI Dipankar Barik)
Nalhati PS, Birbhum

Dt- 25/07/24



24, 12:59

Gmail - (no subject)



Ajejur Rahaman Laskar <rajaxerox1@gmail.com>

(no subject)

1 message

Ajejur Rahaman Laskar <rajaxerox1@gmail.com>

Sat, Aug 10, 2024 at 12:59 PM

To: sdpormpurhat@policewb.gov.in, spbrbhuh@gmail.com, spbhmwbp@gmail.com

1 (4).pdf
1027K



-Notice-

35-

U/S-160 Cr. PC

Ref:- Nalhati P.S Case No- 239/2024, Dt.- 08.05.2024,
U/S-379 IPC & 21 Mines & Minerals Act.

per,

Serajul Islam

S/o- Nurul Islam

of Vill-Nalhati Natungram, Word No-13,

PS- Nalhati, Dist. Birbhum.

You are hereby notified in accordance with law that in the above case
In order to properly investigate the incident, it is necessary to interview you and those who
are aware of the incident in the interests of the investigation.

You are requested to cooperate in the investigation of this case.

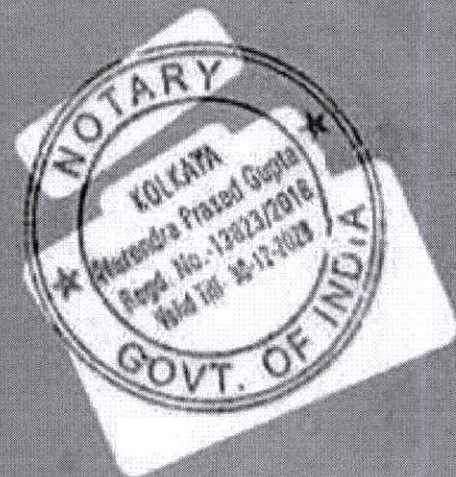
According to the order

Dipankar Barik
ASI

(ASI Dipankar Barik)
Nalhati PS, Birbhum

Dt- 16/05/24

Serajul Islam.





-Notice-

U/S-160 Cr. PC

-3/-

83

Ref:- Nalhati P.S Case No- 239/2024, Dt- 08.05.2024,
U/S-379 IPC & 21 Mines & Minerals Act.

Serajul Islam

S/o- Nurul Islam

of Vill-Nalhati Natungram, Word No-13,

PS- Nalhati, Dist. Birbhum.

You are hereby informed in accordance with law that in order to properly investigate the incident in the above case, it is necessary to interrogate you and those who are aware of the incident.

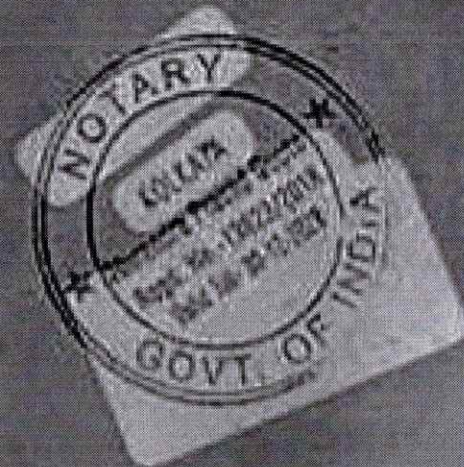
You are requested to cooperate in the investigation of this

case.

According to the order

Dipankar Barik
ASL

(ASI Dipankar Barik)
Nalhati PS, Birbhum
Dt- 26/07/24





-Notice-

U/S-91 Cr. PC

**Ref:- Nalhati P.S Case No- 239/2024 Dt. 08.05.24
u/s 379 IPC&21 Mines & Minerals Act.**

per,

**Serajul Islam
S/o- Nurul Islam
of Vill- Nalhati Natungram Word-13,
PS- Nalhati. Dist. Birbhum.**

You are notified that you are a plaintiff in the above-mentioned suit. All the documents/relevant documents you have with you regarding this case will be handed over to the Investigating Officer for the purpose of investigating the above case.

According to the order

Dipankar Barik
ASI

(ASI Dipankar Barik)
Nalhati PS, Birbhum
Dt- 26/07/24



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, FINANCE CENTRE,
3RD FLOOR, NEW TOWN, KOLKATA

Original Application No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents



**COUNTER AFFIDAVIT OF BEHALF
OF THE APPLICANTS NO. 1 & 2
TO THE AFFIDAVIT FILED BY
THE RESPONDENT NO. 5/ THE
DISTRICT MAGISTRATE ,
BIRBHUM**

NASREEN ISLAM
Advocate
High Court, Calcutta
Bar Association Room No.4
Chamber: ISLAM RESIDENCY
1/1/12 Bengali Shaw
Warsi Lane, Khidderpore
Kolkata - 700023
Mobile : 8777575987
Email : nasreenislam27@gmail.com